

**COURT-I  
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1505 OF 2019 IN  
DFR NO. 2248 OF 2019**

**Dated : 25<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Haryana Vidyut Prasaran Nigam Limited**

**... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission**

**... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raheel Kohli

Counsel for the Respondent(s) : ----

**ORDER**

Issue notice on IAs and also on main appeal returnable on 11.11.2019. Dasti, in addition, is also permitted.

List the matter on **11.11.2019**.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

vt/pk